

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 506 OF 2006  
BEFORE THE REGISTRAR M.K GUPTA

STATE OF U.P.

Appellant (s)

VERSUS

PREETAM & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report )

Date: 16/04/2010

This Appeal was called on for hearing today.

For Appellant(s)

Mr. Bharat Ram, Adv.

Mr. Kamendra Mishra, Adv.

For Respondent(s)

Mr. Anis Ahmed Khan, Adv.

UPON hearing counsel the Court made the following  
O R D E R

In the present Criminal Appeal there are five respondents. The appellant as well as all the five respondents are represented by their advocates. Original records from the High Court as well as Trial Court have been received. Appellant has filed additional documents. Appeal is ready for hearing.

(M.K. GUPTA)  
Registrar